

B
O.A. No.110/2007

ORDER DATED 26th August, 2009

Coram:

Hon'ble Mr. C.R. Mohapatra, Member (A)

L. Devi..... Applicant.

V.

Union of India & Ors. Respondents.

Heard Mr. J. Pati, Ld. Counsel for the applicant and Mr. D.K. Behera, Ld. Counsel for the Respondents.

2. Mr. Behera submits that Miss Sharda Kumari, daughter of the deceased employee has already got appointment on compassionate ground. In support of this, he has produced a copy of the Memo dated 07.05.09 and also handed over a copy of the same to Mr. Pati, Ld. Counsel for the applicant. In view of this, the O.A. is dismissed as ~~become~~ infructuous.


(C. R. MOHAPATRA)
ADMINISTRATIVE MEMBER